- 3.11.1971, 174 buses of this Corporation were hijacked upto 3-11-1972, out of which 126 were damaged and 9 completely burnt. The Corporation suffered a loss of about Rs. 6 lakhs on this account. While it is difficult to ascertain the real cause of the incidents, the students ostensibly resorted to hijacking on the ground of inadequacy and irregularity of bus services for them.
- (d) The number of special bus trips for students, which was 408 prior to the closure of the Delhi University for summer vacation this year in May, 1972, was increased to 515 on re opening of the colleges in July, 1972 and further to 591 in October, 1972. Shuttle services between certain points, which cover a large number of colleges, have also been introduced from July this year. These are in addition to the normal services provided in the city encompassing a number of colleges.

In order to augment the services of the Corporation, orders were placed last year for 294 new buses (including 30 mini buses). Of these, 268 had been received upto 31-10-1972. A further order for 425 chassis has also been placed, out of which 250 are expected to be received during this year and the remaining 175 in the next year. When all these buses are pressed into use the D. T. C. expects to be able to provide additional and more reliable services to the commuters, including students.

•fCRoP INSURANCE

•163. SHRI K. P. SUBRAMANIA MENON:

SHRI M. R. VENKATA-RAMAN:

SHRI BABUBHAI M. CHINAI : SHRI U. K. LAKSHMANA GOWDA:

Will the Minister AGRICULTURE be pleased to state:

transferred from the 21st November, 1972.

- (a) whether Government have received the report of Dr. Dharam Narain Committee on Crop Insurance;
- (b) if so, the salient recommendations of the Committee; .
- (c) the decisions taken by Government thereon; and
- (d) whether Government have directed the General Insurance Companies to take up crop insurance work in selected districts of various States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Yes Sir.

- (b) The Committee came to the conclusion that in the conditions obtaining in the country it would not be feasible to introduce Crop Insurance on a compulsory basis. The Committee, however, drew attention to the Model Scheme on Voluntary Crop Insurance that has been evolved by the Life Insurance Corporation for Hybrid-4 Cotton in Baroda District of Gujarat State, and suggested that the results of this experiment may be watched for some time.
- (c) and (d) The Government have taken a decision to request the General Insurance Corporation, as soon as it is set up, to undertake a pilot scheme of crop insurance in selected districts for selected crops on an experimental basis, similar to that already being implemented by the Life Insurance Corporation for Hybrid-4 Cotton in Gujarat.

COTTON CULTIVATION IN SUNDERBAN

•336. SHRI N. R. CHOUDHURY:

SHRI PRANAB KUMAR MUKHERJEE :

SHRI KALYAN ROY:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware of the fact that intensive cotton cultivation in the Sunderban area of West Bengal and in the hill tracts of Assam, Tripura and Meghalaya is possible; and
- (b) the steps Government have taken for intensive cultivation in these areas ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Yes.

(b) A statement it placed on the table of the Sabha.

STATEMENT

For Sunderbans of West Bengal, a Centrally Sponsored Scheme for Cotton demonstration and development in co astal areas was sanctioned in 1971-72 with Fourth Plan outlay of Rs. 100 lakhs. In order to encourage the Cotton cultivation in Assam, a undertaking scheme for composite demonstrations under the Centrally Sponsored Scheme for Maximised Production of Cotton has been sanctioned during 1972-73 at an estimated cost of Rs, 18,000. So far as Tripura and Meghalaya are concerned, due to lack of experimental data and shifting cultivation practiced by the Tribal cultivators, no Centrally Sponsored Scheme on Cotton Development is in operation at present.

WORLD BANK'S LOAN TO BUY AGRICULTURAL AIRCRAFTS

•337. SHRI K. P. SINGH DEO : SHRI M. K. MOHTA :

Will the Minister of AGRICULTURE be pleased to state :

 (a) whether it is a fact that World Bank had given loan to buy agricultural aircrafts for aerial spraying;

- (b) if so, the amount of the loan received from the World Bank for the purpose; and
- (c) whether Government have taken any decision to buy such aircrafts and if so, the details thereof and if not, the reasons for delay in arriving at a decision?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Ye». Sir.

- (b) The International Development Association of the World Bank provides for a loan of an amount in various currencies equivalent to \$6 million.
- (c) The policy regarding the import of agricultural aircraft is under review and no aircraft has so far been bought under the agreement.

AGREEMENT BETWEEN D. T. C. AND DELHI UNIVERSITY

- *338. SHRI SITARAM KESRI: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) whether the authorities of the Delhi Transport Corporation and the Delhi University have evolved a solution to the crisis that had resulted in the dislocation of the D. T. C. services; and
 - (b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) The ostensible reasons for disruption / hold-up of services by students are inadequacy and irregularities of the services provided for them and non-fulfilment of their demands for additional services. With a view to attending to the demands and suggestions of students